

Annexure-7

Name of the corporate debtor: MK Overseas Private Limited ; Date of commencement of CIRP:- 19.09.2019.; List of creditors as on: 29.12.2025

List of operational creditors (Government dues)

(Amount in ₹)

| Sl No. | Details of Claimant Department | Details of claim | | Details of claim admitted | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any | |
|--------|--|------------------|-----------------------|---------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|----------------------------|--|------------------------------|------------------------------------|-----------------|---|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | | | | | | % of voting share in CoC, if applicable |
| 1 | Excise & Taxation Officer | | 3,51,26,77,911 | 3,50,45,48,452 | | No | No | No | | - | - | 81,29,459 | - | |
| 2 | Employee's State Insurance Corporation | | 11,00,013 | 11,00,013 | | No | No | No | N.A | - | - | - | - | |
| 3 | Commercial Tax Department, Ghaziabad, U.P. | | 45,55,78,106 | 42,83,45,097 | | No | No | No | N.A | - | - | 2,72,33,009 | - | |
| 4 | Assistant Commissioner of Customs Noida Customs Commissionerate, ICD-Loni, Ghaziabad | | 3,47,48,062 | 3,47,48,062 | | No | No | No | N.A | - | - | - | - | |
| 5 | Regional PF Commissioner, Chandigarh | | 52,30,190 | 41,30,558 | | No | No | No | N.A | - | - | 10,99,632 | - | |
| 6 | Income Tax Department (TDS Department) | | 5,51,59,456 | - | | | | | | - | | 5,51,59,456 | - | |
| 7 | Deputy Commissioner of Income Tax (Central Circle), Ghaziabad | | 3,30,17,67,133 | - | | | | | | - | - | 3,30,17,67,133 | - | |
| | TOTAL | | 7,36,62,60,871 | 3,97,28,72,182 | | | | | | - | - | 3,39,33,88,689 | - | |